

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.263/07

Monday this the 23rd day of April 2007

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER**

Sajeesh K.K.,
S/o.Kanarkutty,
GDS MD I, Makkad – 673 617.
Now residing at Karumbakandi (Shreyas),
PC Palam PO, Via Narikkunni, Calicut.Applicant

(By Advocate Mr.P.Ramakrishnan)

Versus

1. Union of India represented by Secretary
to Government, Department of Posts,
New Delhi – 110 001.
2. Senior Superintendent of Post Offices,
Calicut Division, Calicut – 673 003.
3. The Sub Divisional Inspector (Postal),
Calicut North Sub Division,
West Hill – 673 005.Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

This application having been heard on 23rd April 2007 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

The applicant is working as GDS MD, Makkad Post Office and states that he is suffering from cardiac problem. He has requested for a transfer to Punnassery as GDS BPM by Annexure A-6 and Annexure A-7 representations which has not been disposed of so far.

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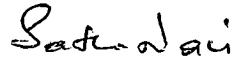
2. Shri.T.P.M.Ibrahim Khan,SCGSC takes notice for the respondents. In the interest of justice, the respondents are directed to consider and dispose of the applicant's representations at Annexure A-6 and Annexure A-7 in the light of the revised guidelines for transfer of GDS employees within a period of one month from the date of receipt of a copy of this order. The O.A is disposed of accordingly. No order as to costs.

(Dated the 23rd day of April 2007)



K.B.S.RAJAN
JUDICIAL MEMBER

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SATHI NAIR
VICE CHAIRMAN